

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

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|---------------------------------------|--|
| PETITION No./IA No. | CP(IBC)/02/KOB/2024 |
| SECTION | 95(1) IBC R/W RULE 7 (2) AAA. |
| NAME OF PARTIES | KOSAMATTAM FINANCE LIMITED V/S N K KURIAN. |
| PETITIONERS ADVOCATE/ PROFESSIONAL | JOLLY JOHN |
| RESPONDENTS ADVOCATE/ PROFESSIONAL | |

23 April 2024

ORDER

IA(IBC)/139/ KOB/2024 in CP(IBC)/02/KOB/2024

Learned Counsel, Mr. Hari Kumar G Nair appears on behalf of the Personal Guarantor through virtual mode and submits that reply on the report of the RP has been filed and the copy of the same has also been served on the RP and Financial Creditor. Learned RP, Mr. Kizhakkekara Kuriakose Jose is present through virtual mode and submits that he has not received the copy of the reply of the Personal Guarantor. Be that as it may, Counsel appearing for the Personal Guarantor is directed to again serve the hard and soft copies of his reply to the Resolution Professional within 3 days.

List this matter for further consideration on **30.04.2024**.

CP(IBC)/02/KOB/2024

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Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**